

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No. MA 206 of 2000

OA 769 of 97

Present : Hon'ble Mr.D.Purkayastha, Judicial Member

Hon'ble Mr.B.P.Singh, Administrative Member

1. Swapan Kumar Dey, Goods Driver(Elec) E.Ry. Burdwan son of Late Indra Bhushan Dey, resident of Qr. No. 9/D Sahebpara, P.O. Bandel- 712 123(Hooghly).
2. S.P.Chakraverty, son of, Sri B.P.Chakraverty, Goods Driver Elec, E.Ry, Burdwan, resident of Barasat Nazrul Sarani, Chandannagar-712 136(Hooghly)
3. Tapan Kr. Dey, son of Late Tarinimohan Dey, Goods Driver Elec, E.Ry. Burdwan, resident of Vill. Sahibgan, Manaspur (Hooghly)
4. S.K.Bandopadhyay( ~~Swapan~~ Samir Kr. Bandopadhyay) son of Late Bidhan Chandra Bandopadhyay, Goods Driver, Elec, E.Ry Burdwan, P.O. Narayanpur( 743 126) Kankinara, Hooghly N.24 pargana.
5. Kajal Kumar Chattopadhyay. son of Sri Makhanlal Chattopadhyay, Goods Driver, Elec. Burdwan; resident of Bandel-Bazarpara, Qr. No.21/B Bandel- 712123
6. Partha Basak, son of Sri Sisir Kr. Basak, Goods Driver, Elec. E.Ry/Burdwan, resident of Burdwan at station Rd.
7. Debasis Das son of Sri Arun Chandra Das, resident of Station Road, Burdwan, working as Goods Driver, Elec, E.Ry. Burdwan.
8. Sanjib Kumar Ganguly son of Sri Sudhir Kumar Ganguly, working as Goods Driver, Elec/Burdwan, E.Ry. resident of resident of 125-A, Jeuyas Rd. Lillooah-VII 204(Howrah)
9. Dilip Kumar Dutta son of Sri Anil Ch. Dutta, working as Goods Driver, Elec; E.Ry/Burdwan resident of station Rd Burdwan.
10. Subrata Shaw, son of Sri G.P.Shaw, working as Goods Driver Elec. E.Ry/Burdwan resident of Station Rd. Burdwan

11. Brindabon Karar, son of Sri Ramchandra Karar, working as Goods Driver, Elec, E.Ry/Burdwan resident of Station Rd Burdwan
12. Chinmoy Ghosh, son of Sri Achin Kumar Ghosh, working as Goods Driver, Elec. E.Ry/Burdwan and resident of Station Road, Burdwan
13. Manas Kumar Jana, son of Late Himansu Sekhor Jana, working as Goods Driver, Elec. E.Ry/Burdwan resident of 3, Ichlabad P.O. Sripalli- 713 303 Burdwan
14. Surjendra Mukherjee son of Sri Biswanath Mukherjee, working as Goods Driver, Eled, E.Ry/Burdwan, resident of 3-Ichlabad, Bakultala, Burdwan
15. Bijoy Kumar Sarkar, son of Sri Haripada Sarkar, working as Goods Driver, Eled. E.Ry/Burdwan resident of Station Road, Burdwan
16. Sukumar Das son of Sri Jiban Krishna Das, working as Goods Driver, Eled; E.Ry/Burdwan resident of P.O. Vill. Jamalpur Distt, Burdwan
17. N.C.Das, son of Sri Niranjan Kumar Das, working as Goods Driver, Elec, E.Ry/ Burdwan resident of station Road, Burdwan.
18. Sydipta Karar son off Sri Sunil Ch. Karar working as Goods Driver, Elec. E.Ry/Burdwan resident of Station Road, Burdwan.
19. Sukhendu Chatterjee, son of Sri Jogindra nath Chatterjee working as Goods Driver, Elec. E.Ry/Burdwan resident of Station Road, Burdwan
20. Subrata Sinha, son of Sri Ganga Prasad Sinha, working as Goods Driver, Elec. E.Ry. Burdwan , resident of station Road, Burdwan.

21. Dilip Kumar Biswas, son of Late Kalipada Biswas, working as Goods Driver, Elec. E.Ry/Burdwan and resident of Station Road, Burdwan
22. Ilabanta Halder, son of Sri Brishaketu Halder, working as Goods Driver, Elec. E.Ry. Burdwan resident of station Road, Burdwan.
23. Kalidas Roy, son of Late Pabitra Kumar, Roy working as Goods Driver, Elec. E.Ry/Burdwan resident of Qr. No.116G, Loco colony, Burdwan-713 101

APPLICANTS.

VS

1. Union of India, Thr. The General Manager, E.Ry. Calcutta
2. The Divisional Railway Manager, E.Ry. Howrah....

RESPONDENTS.

For the applicant(s) : Mr. B. Chatterjee, counsel  
Ms. B. Mondal, counsel

For the respondents : None

Heard on : 27.4.2000

Order on: 27.4.2000

O R D E R

D. Purkayastha, J.M.:-

In the instant case applicants alleged that their Seniority was not properly assigned by the respondents and accordingly they made representations on 8.1.2000 (Annexure 'Y' to the O.A. bearing No.206 of 2000) and that representation has not been disposed of by the respondents as yet. We find that O.A. bearing No.769/97 was admitted with direction upon the respondents to file reply; but respondents did not file any reply till today. We also find that applicants made another representation for correction of the Seniority Position by letter dated 23.7.1996 (Annexure 'A' to the O.A.) and that

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represent[ had not also been disposed of by the respondents. Under the aforesaid circumstances we are of the view that both the O.A. and M.A. can be disposed of with a direction upon the respondents to dispose of the representation dated 8.1.2000 (Annexure 'Y' to the M.A.) and representation dated 23.7.1996 (Annexure 'A' to the O.A.). Accordingly, O.A. bearing No.769 of 97 is also taken up on today's list alongwith M.A. bearing No.206 of 2000.

2. In view of the aforesaid circumstances we direct the respondents to dispose of the representation dated 8.1.2000 (Annexure 'Y' to the M.A.) and representation dated 23.7.1996 (Annexure 'A' to the O.A.) with reasoned and speaking order treating this application as a part of the representation within 2 (two) months from the date of communication of this order. It be mentioned that Seniority List should not be finalised till the disposal of the representations within the period stated above. Liberty is given to the applicants to approach this Tribunal if they are aggrieved by the decision to be taken by the respondents. With this observation both the M.A. and O.A. are disposed of.

3. Applicants are directed to communicate this order to the respondents for compliance by Regd. Post.

Jyoti  
MEMBER(A)

Jyoti 27/6/2003  
MEMBER(J)